

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P.447/45QA/2019

CORAM: SHRI V. P. SINGH  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.6.2019

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt. Ltd.

V/s

IL & FS Financial Services Ltd.

Section 45QA of the Companies Act, 2013

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**ORDER**

10. **CP 447/45QA/2019**

Admit. Issue notices on Respondents reply, if any, may be filed within three weeks from the service of notice, after that, rejoinder, if any, may be filed within two weeks — list on 29.8.2019.

Sd/-  
RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-  
V. P. SINGH  
Member (Judicial)